


OFFICE OF THE DISTRICT & SESSIONS JUDGE : WEST : DELHI

C I R C U L A R

Sub: Attendance of Staff well in time so that the Courts/Branches shall start functioning sharp at 10 O'Clock

It has been noticed that some of the staff members of West District report in the Courts/Branches at around 10 O'Clock and it takes 10-15 minutes to start their Court/Official work after marking their attendance and completing other formalities. It is directed to all the staff members of West District to ensure that they reach their Courts/Branches well in time before 10 O'Clock so that the Courts/Branches shall start functioning sharp at 10 O'Clock.

Non compliance will be viewed seriously.


(DHARMESH SHARMA)
District & Sessions Judge (West),
Tis Hazari Courts, Delhi

21833-21909
No.Admn/D&SJ/West/2019

Delhi, dated..24/7/19

Copy forwarded for information & necessary action to:

- 1 All the Judicial Officers, West District, Tis Hazari Courts, Delhi with the request to bring into the notice of staff working under their control for compliance.
- 2 All the Branch-in-charges/AAO/Sr. Judicial Assistant/JA of Branches of West District with the direction to bring into the notice of the staff working under their control for strict compliance.
- 3 Administrative Officer (Judicial), Administration Branch-I, Central District, THC, Delhi
- 4 Personal Office of undersigned
- 5 R&I Branch for uploading on LAYERS
- 6 R&I Branch for uploading on Centralized Website through LAYERS


District & Sessions Judge (West),
Tis Hazari Courts, Delhi

24/07/19